

of the Indian Council of Medical Research, New Delhi for the year 1980-81 together with Audit Report thereon.

(d) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Medical Research, New Delhi for the year 1981-82.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of Medical Research, New Delhi, for year 1981-82.

(c) A copy of the Review (Hindi and English Versions) by the Government on the working of the Indian Council of Medical Research, New Delhi, for the year 1978-79, 1979-80, 1980-81 and 1981-82.

(8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. See No. LT-6649/83]

Correct of answer to USQ No. 9815 *Re* housing facilities for employees of Indo-Burma Petroleum Co. Ltd.

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : I beg to lay on the table :

A statement (Hindi and English versions) correcting the reply given on 3rd May, 1983 to Unstarred Question No. 9815 by Shri Nihal Singh regarding housing facilities for employees of Indo-Burma Petroleum Company Limited.
Sir

I invite attention of the House to reply given to Lok Sabha Unstarred Question No. 9815 in this House on 3rd May, 1983, in reply to the above question it was stated *inter alia* "There are 1325 monthly and 1357 daily wage employees working in IBP Co. Ltd." This may be read as follows :—

No. of employees in IBP Co. Ltd.

Permanent (on monthly wage basis)	—1325
Temporary (on daily wage basis)	— 32
Total :	1357

The inconvenience caused is regretted.

Correction of answer to USQ No. 10583
Re deficits shown in State Budgets.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table a statement (Hindi and English versions) correcting the reply given on 6th May, 1983 to Unstarred Question No. 10583 by Shri A.K. Roy regarding deficits shown in State Budgets.

STATEMENT

In the Statement laid on the Table of Lok Sabha in reply to part (a) against Assam —35.99 be read instead of —25.99 for the year 1980-81 and —110.00 instead of —1.10 for the year 1983-84. Similarly against total all States + 17.78 be read instead of + 77.78 for the year 1982-83 and —696.04 instead of —587.20 for the year 1983-84. The error is regretted

Cudget Estlmates of Damodar Valley Corporation for 1983-84.

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH) : I beg to lay on the table a copy of Budget Estimates (Hindi and English versions) of the Damodar Valley Corporation for the year 1983-84, under sub-section (3) of section 44 of the Damodar Vellay Corporation Act, 1948. [Placed in Library. See No. LT-6652/83.]

Annual Report of and Review on Wool and Woollens Export Promotion Council, New Delhi, for 1981-82, etc.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : I beg to lay on the table :

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Wool and Woollens Export Promotion Council, New Delhi, for the year 1981-82 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Wool and Woollens Export Promotion Council, New Delhi, for the year 1981-82.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT-6653/83.]

Notifications under Finance Commission (Miscellaneous Provisions) Act, Delhi Sales Tax Act, and Customs Act, etc. See.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay down on the Table :

(1) A copy of the Finance Commission (Salaries and Allowances) Amendment Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 379 (E) in Gazette of India dated the 6th May, 1983 issued under the Finance Commission (Miscellaneous Provisions) Act, 1951. [Placed in Library. See No. LT-6654/83.]

(2) A copy of the Delhi Sales Tax (First Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. F. 4 (21)/83-Fin (G) in Delhi Gazette dated the 14th March, 1983, under Section 72 of the Delhi Sales Tax Act, 1975.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the notification mentioned at (2) above. [Placed in Library See No. LT-6655/83.]

(4) A copy each of the following Notifications (Hindi and English versions) under Section 159 of the Customs Act, 1926 :—

(i) G.S.R. 366 (E) published in Gazette of India dated the April, 1983, together with an explanatory memorandum extending the validity of Notification No. 157-Customs dated the 26th May, 1982, upto 31st March, 1984.

(ii) G.S.R. No. 367 (E) published in Gazette of India dated the 30th April, 1983 together with an explanatory memorandum extending the validity of Notification No. 76-Customs dated the 31st March, 1978 upto 31st March, 1984.

(iii) G.S.R. 368 (E) published in Gazette of India dated the 30th April, 1983, together with an explanatory memorandum extending the validity of Notification No. 80/82-Customs dated the 1st March, 1982 upto 31st July, 1983.

(iv) G.S.R. 369 (E) published in Gazette of India dated the 30th April, 1983, together with an explanatory memorandum extending the validity of Notification No. 4 Customs dated the 30th April, 1983 upto 31st March, 1984.

(v) G.S.R. 370 (E) published in Gazette of India dated the 30th April, 1983 together with an explanatory memorandum making certain amendments to Notification No. 89-Customs dated the 30th March, 1981 so as to extend the concessional customs duty on Primiphos Methyl 25 per cent wdp. [Placed in Library. See No. LT-6656/83.]

(5) A copy of the Audit Report (Hindi and English versions) on the Accounts of the Delhi Financial Corporation for the year ended 31st March, 1982 under Sub-section (7) of Section 37 of the State financial Corporations Act, 1951. [Placed in Library. See No. LT-6657/83.]